

1	2	3	4	5
5.	Delhi	23	—	—
6.	Gauhati	10	—	1
7.	Gujarat	16	—	—
8.	Himachal Pradesh	5	—	—
9.	Jammu & Kashmir	7	—	—
10.	Karnataka	20	1	—
11.	Kerala	20	1	—
12.	Madhya Pradesh	25	—	—
13.	Madras	19	1	—
14.	Orissa	9	—	—
15.	Patna	26	—	—
16.	Punjab & Haryana	14	—	—
17.	Rajasthan	21	—	—
18.	Sikkim	2	—	—
		364	6	1

**Expansions of Telecommunication
Facilities in Rural Areas**

194. SHRI SOMNATH RATH :
Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to utilise surplus revenue from urban areas to subsidize the expansion of telecommunication facilities in rural areas; and

(b) if so, the details of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) :
(a) and (b) The plans for the expansion of telecommunication facilities are financed partly by the internal resources generated by the Department and partly through budgetary support. The internal resources are generated by the Department from its various units which include rural and urban units. There is no specific allocation made from the surplus drawn from a specific area to rural areas. The rural schemes often incur loss but

specific programmes are taken up to cover these schemes based on certain norms. Some of the schemes for rural areas included in the 7th Plan are provision of 9000 Long Distance Public Telephones (LDPTs) including 3000 LDPTs on Multi Access Radio Relay system, conversion of several secondary areas into integrated digital network etc.

Oil Production in Gaudhar Area

195. DR. V. VENKATESH :
SHRI SATYENDRA NARAYAN SINHA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the oil production in the Gandhar area through an Early Production System (EPS) has been stepped up;

(b) if so, whether the plans are being finalised by Oil and Natural Gas Commission (ONGC) for laying out oil and